GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:3108
ANSWERED ON:13.12.2011
KEROSENE QUOTA FOR FISHING
Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has approved special kerosene quota other than PDS quota for fishing activity in coastal States like Kerala, Gujarat and Maharashtra etc.
- (b) if so, the details thereof;
- (c) whether the Government of Maharashtra has also submitted a proposal to the Union Government to grant kerosene quota other than PDS quota for the operation of outboard mechanized Engine vessels belonging to mostly weaker sections of the fishing community; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (Dr. CHARAN DAS MAHANT)

- (a) and (b): The Ministry of Petroleum and Natural Gas at the request of the Government of Tamil Nadu during 2010-2011 had sanctioned 3200 KL Kerosene per month to the Government of Tamil Nadu atnon subsidized rate for supply to the fishermen of the State.
- (c) and (d): Yes, Madam. On examination of the proposal, it was clarified by the Ministry of Petroleum and Natural Gas that the central Government allocates subsidised Superior Kerosene Oil (SKO) for distribution under Public Distribution System (PDS) for the purpose of cooking and illumination only. However, the Government of Maharashtra has been requested by the Ministry of Petroleum and Natural Gas to submit a formal proposal indicating the additional quantity of non subsidised kerosene oil required for the fisheries sector.